

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

32.

CP/193(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 25.04.2024

NAME OF THE PARTIES: Big Vision Water Tech Private Limited

SECTION: 272 OF THE COMPANIES ACT, 2013.

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ORDER

1. None present when called.
2. Counsel for the Petitioner was not present on 09.12.2022 and thereafter from 10.07.2023 continuously the Petitioner was not present. Therefore, on 29.01.2024 a final chance was given to the Petitioner to appear and listed the matter on 25.04.2024. However, today also the Petitioner is not present.
3. It shows that the Petitioner is not interested in pursuing the case, therefore, the Petition is **dismissed** for non-prosecution.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)